

ORDER :

In continuation of this office order dated 23.03.2020, conveyed vide Endst.No.3760 dated 23.03.2020 and keeping in view the prevailing grave situation arising due to outbreak of novel Coronavirus (COVID-19) as well as to comply with the directions of Hon'ble High Court Order dated 30.03.2020 for extension of complete lockdown in India from 01.04.2020 to 14.04.2020, the following Superior Judicial Officers of this Sessions Division shall perform the duties rotation-wise as under:-

Headquarters Rewari:

Sr. No.	Name of the Judicial Officer S/Shri/Ms.	Designation	Duty Period
1.	Undersigned	District & Sessions Judge, Rewari	01.04.2020 & 10.04.2020
2.	Kanchan Mahi	Addl.District & Sessions Judge, Rewari	03.04.2020
3.	Salender Singh	Addl.District & Sessions Judge, Rewari	07.04.2020
4.	Kuldeep Singh	Addl.District & Sessions Judge, Rewari	04.04.2020
5	Archana Yadav	Addl. District & Sessions Judge, Rewari	09.04.2020
6	Sunil Kumar-II	Addl. District & Sessions Judge, Rewari	08.04.2020
7	Sunil Kumar Dewan	Addl. District & Sessions Judge, Rewari	11.04.2020 to 14.04.2020

It is further ordered that one official of each Court i.e. Court of undersigned and the Courts of all the Additional District & Sessions Judges will be on duty during the aforesaid period and the staff of the Court of the Duty Officer shall be present as per the guidelines of his/her Presiding Officer. All the rest of the officials will not attend the Court. All the Addl. District & Sessions Judges shall prepare the duty roaster of their Court staff and shall send the same to this office today positively upto 11:00 A.M. So far as, the Officers who are not on duty as well as the staff attached with them are concerned, they shall work from their home during the aforesaid period and will not leave the station and will also make themselves available immediately as and when their services are required.

All concerned be informed accordingly.

Dated: 01.04.2020

(Dinesh Kumar Mittal),
District & Sessions Judge,
Rewari.